CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 33/2017 in O.A No.2849/2016

New Delhi this the 12th day of May, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. P.K. Basu, Member (A)

Vikram Singh,
Aged about 33 years,
S/o Shri Gajender Singh,
R/o Village & Post Office Bahnot,
Tehsil Mundawar, Alwar,
Rajasthan-301 401.

...Petitioner

(By Advocate: Shri M.K. Bhardwaj)

Versus

- Shri M.M. Kutty,
 Chief Secretary,
 New Secretariat,
 I.P. Estate, New Delhi.
- Shri Chanderkar Bharti,
 Secretary,
 Health & Family Welfare Department,
 9th Level, New Secretariat,
 I.P. Estate, New Delhi.
- 3. Dr. A. K. Mehta,
 Medical Superintendent,
 DDU Hospital,
 Govt. of NCT of Delhi,
 Hari Nagar, New Delhi.

...Respondents

(By Advocate : Shri Vijay Pandita)

2

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

C.P. No. 33/2017

Heard both the sides.

2. The present CP is filed alleging violation of the interim orders dated 23.08.2016 in O.A. No.2849/2016, whereunder this Tribunal directed the respondents to maintain status quo with regard to the

service of the applicant, while issuing notice to the respondents.

3. The respondents filed their counter in the CP categorically

stating that even before the orders of this Tribunal, they had

already issued the termination order dated 17.08.2016, which was

sent by registered post to the petitioner and, hence, there is no

violation of the orders of this Tribunal by them and accordingly

prays for dismissal of the CP.

4. In the circumstances, we do not find any merit in the CP and,

accordingly, the same is dismissed. Notices are discharged.

O.A. No. 2849/2016

List the O.A. for final hearing on 12.09.2017.

(P.K. BASU)
MEMBER (A)

(V. AJAY KUMAR) MEMBER (J)

/Jyoti/